GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1689

TO BE ANSWERED ON THE 06TH MARCH, 2018/ PHALGUNA 15, 1939 (SAKA)

BORDER OUTPOSTS ALONG BORDERS

1689. SHRI OM BIRLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the current number of border outposts situated along the Bangladesh border and the average inter-border outpost distance thereof;

(b) whether the Government plans on reducing the current average distance between the inter-border outposts as per the recommendation of the Standing Committee on Home Affairs and if so, the details thereof;

(c) whether the Government has initiated the security strengthening "border protection grid" programme along the Indo-Bangladesh border and if so, the salient features of the programme thereof;

(d) whether the Government is open to the implementation of the said programme along the international borders with other countries like China and Pakistan and if so, the details thereof; and

(e) if not, the reasons therefor along with the details of any ongoing proposals/deliberations on the security strengthening programme along the other international borders?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU) (a) & (b): 1185 Border Out Posts (BOPs) have been sanctioned along the

Indo-Bangladesh Border (IBB) with the average inter-BOP distance as per the

recommendation of Group of Ministers.

(c) to (e): A Border Protection Grid (BPG) along the Indo-Pakistan and Indo-

Bangladesh Border has already been set up. The BPG comprising the State

authorities and all other stakeholders will continuously evaluate threats

from

across the border, observe and analyze crime patterns and other suspicious activities and will formulate an appropriate response mechanism. The Grid will have five layers viz. elements ahead of the border fence, physical border infrastructure, Border Guarding Force, Intelligence Grid and Police. As the strengthening of border is continuous process, the implementation of BPG on other borders, will be taken up in due course.

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